

Kerala Gazette No. 28 dated 10th July 2018.

**PART IA**



GOVERNMENT OF KERALA

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**Election (General) Department**

No. 2181/EL4/2018/Elec.

*Dated, Thiruvananthapuram, 26th June 2018.*

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NOTIFICATION

The Election Commission of India's Amendment Notification No. 56/2018(1)/PPS-III dated 20th June, 2018 is hereby republished.

By Order,

**TEEKA RAM MEENA,**  
*Chief Electoral Officer and  
Principal Secretary to Government.*

**ELECTION COMMISSION OF INDIA**

Nirvachan Sadan,  
Ashoka Road,  
New Delhi-110 001

*dated, 20th June 2018  
30 Jyaistha, 1940 (Saka).*

NOTIFICATION

No. 56/2018(I)/PPS-III— In pursuance of sub-paragraph (2) of paragraph 17 of the Election Symbols (Reservation & Allotment) Order, 1968, the Election Commission of India hereby makes the following amendments to its Notification No. 56/2018/PPS-III dated 13th April, 2018, namely: —

1. In Table I (National Parties), appended to the said Notification—
  - (i) Against Sl. No. 3, in respect of ‘Bharatiya Janata Party’, the existing entries related to address of the party, under column 4 shall be substituted by the entries ‘6-A, Deen Dayal Upadhyaya Marg, New Delhi-110 002’.
2. In Table II (State Parties), appended to the said Notification—
  - (i) Against Sl. No. 13 related to Meghalaya, after the existing entries, the following entries shall be inserted under Column Nos. 3, 4 & 5 respectively:—
 

4. People’s Democratic Front	Candles	H. Q. Guwahati, H. O. Udalgiri, Distt. Darrang, Bodo land (Assam).
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  - (ii) Against Sl. No. 15 related to Nagaland, after the existing entries, the following entries shall be inserted under Column Nos. 3, 4 & 5 respectively: —
 

2. Nationalist Democratic Progressive Party	Globe	House No. 155(1), Ward No. 4, Chumukedima, Dimapur, Nagaland-797 103.
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3. National People's Party Book Plot No. 90A, Lachaumiere District, East Khasi Hills District, Shillong.

(iii) After the existing entries at Sl. No. 24 the following entries shall be inserted under Column Nos. 1, 2, 3, 4 & 5 respectively: —

25 Tripura Indigenous People's Front of Tripura Dao H.O. Old Kali Bari Road, Krishnanagar, Agartala-799 001, Tripura.

3. In Table III (Registered un-recognised parties), appended to the said Notification—

(i) After the existing entries at Sl. No. 2044, the following entries shall be inserted under Column Nos. 1, 2 & 3, respectively:—

<i>Sl. No.</i>	<i>Name of the Registered Unrecognised Political Party</i>	<i>Headquarters Address</i>
(1)	(2)	(3)
2045	Jana Samrudhi Party	Kashipur-Balarampur, Unit-18, P. O. Keonjhar, P. S. Town, District-Keonjhar, Odisha-758 001
2046	Assam Dristi Party	Doom Dooma Pather Gaon, P. O. Hansara, District-Tinsukia, Assam-786 790
2047	Bhartiya Mahila Party (Sheetal Verma)	H. No. 12/2, B-Block, Phase-2, Goyla Vihar, Near Thomas School, Dwarka Goyla Dairy Road, New Delhi-110 071
2048	Saman Aadmi Saman Party	Village Amilwan, Post Khutar, P. S.-Mada, District-Singrauli, Madhya Pradesh-486 886
2049	Liberal Party of India	6/12, Sarvapriya Vihar, New Delhi-110 016

(1)	(2)	(3)
2050	Uttama Prajaakeeya Party	7/A, Ist Cross, 3rd Stage, 3rd Phase, 6th Block BSK, BSK 3rd Stage, Kathiriguppe, Bengaluru, Karnataka-560 085
2051	Thamizhar Munnetrak Kazhagam	2/5, Thiruvalluvar Salai, Perumal Nagar, Mogappair, Chennai, Tamil Nadu-600 037
2052	Sabse Achchhi Party	House No. 222, Amipur Nangola, Majra-Haidernagar, Tehsil & District-Hapur, Uttar Pradesh
2053	Akhil Bhartiya Jan Morcha	House No. 960, Pratap Nagar, Bhanpur, Bhopal, Madhya Pradesh-462 037
2054	Venukabadinavargala Mahila Raithu Party	Door No. 3-110A, Chakrayapalem Village, Kollipara Mandalam, Guntur District, Andhra Pradesh
2055	The Indian Aspirations Party	Office Unit No. 205, Peninsula Plaza, A/16, Veer Industrial Estate, Veera Desai Road, Andheri West, Mumbai, Maharashtra-400 053
2056	Bharath Praja Spandana Party	D.No. 2-42, Kalavacharla Village, Nidadavole Mandal, West Godavari District, Andhra Pradesh
2057	Prema Vahini Dal	Village & Post-Antarpada, Via Balipadar, District-Ganjam, Odisha
2058	Kerala Kamaraj Congress	Building No.-NMC XII/342D, Neyyattinkara, Thiruvananthapuram, Kerala-695 121
2059	Bhartiya Manav Samaj Party	Village & Post- Oina, Tehsil-Kerakat, District-Jaunpur, Uttar Pradesh-222 146

(1)	(2)	(3)
2060	Bharatiya Aavaam Ekta Party	23C, Sector A, Sainik Vihar, Nanda Nagar, Kuraghat, Gorakhpur, Uttar Pradesh
2061	Aam Aadmi Sangharsh Party (S)	D-489, Street No.-7, Mukandpur Extension, Part-1, New Delhi-110 042
2062	Republican Party of India (Karnataka)	Office No. 49/1, B. Nagasandra, Yamaluru Post, Bengalore, Karnataka-560 037
2063	Asom Jana Morcha	Ward No. 25, Village-Azad Nagar, P. O. Chutahaibor, Mouja-Nij Sahar, P. S & District-Nagaon, Assam-782 002
2064	Karnataka Praja Party (Raitha Parva)	Flat No. 104, Adith Apartment, SJCE College Road, Telecom Layout, Vagdevinagar, Mysuru, Karnataka-570 009
2065	Vidhyardhula Mahilala Raithula Mahasena Party	Dr. No. 74-6/1-1A, VSR Road, Ayyappanagar, Patamata, Vijayawada, Andhra Pradesh
2066	Prithviraj Janshakti Party	H. No. 45-A, Village-Kiratpur, Post-Pindra, Tehsil-Pindra, Police Station-Phoolpur, District-Varanasi, Uttar Pradesh
2067	Apna Samaj Party	SCF-49, Phase 3B2, Mohali, Punjab-160 059
2068	Vishwa Jana Party	Door No. 4-122, Padmavati Nagar, Thogatavari Street, Podalakur, District SPSR Nellore, Andhra Pradesh
2069	Bhartiya Kisan Party	E- 58, Taranagar, Jhotwara, Jaipur, Rajasthan-302 012

- (ii) Existing entries pertaining to Sl. No. 688 in respect of 'Goa Forward Party' shall be deleted.

- (iii) Existing entries pertaining to Sl. No. 812 in respect of 'Indigenous People's Front of Tripura' shall be deleted.
  - (iv) Existing entries pertaining to Sl. No. 1254 in respect of 'Nationalist Democratic Progressive Party' shall be deleted.
  - (v) Existing entries pertaining to Sl. No. 1331 in respect of 'People's Democratic Front' shall be deleted.
  - (vi) Existing entries pertaining to Sl. No. 1945 in respect of 'Union Party of India' shall be deleted.
  - (vii) Against Sl. No. 1566, the existing entry under column 2 in respect of 'Rashtriya Kisan Vikas Party' shall be substituted by the entry 'Prajasantak Lokrajya Party'.
4. Existing *Table IV* (List of Free Symbols), appended to the said Notification shall be substituted by the following:—

## TABLE IV

## (LIST OF FREE SYMBOLS)

1. Air Conditioner
2. Almirah
3. Auto-Rickshaw  
*(In all States and Union Territories except in the States of Andhra Pradesh and Telangana)*
4. Baby Walker
5. Balloon
6. Bangles
7. Basket containing Fruits  
*(In all States and Union Territories except in the State of Tamil Nadu)*
8. Bat
9. Batsman

10. Battery Torch
11. Bead Necklace
12. Belt
13. Bench
14. Bicycle Pump
15. Binoculars
16. Biscuit
17. Black Board
18. Boat with Man and Sail
19. Bottle
20. Box
21. Bread
22. Bricks
23. Brief Case
24. Brush
25. Bucket
26. Cake
27. Calculator
28. Camera
29. Can
30. Capsicum
31. Carpet
32. Carrom Board
33. Cauliflower

34. Chain
35. Chakki
36. Chapati Roller
37. Chappals
38. Chess Board
39. Chimney
40. Clip
41. Coat
42. Coconut Farm
43. Colour Tray & Brush
44. Cot  
*(In all States and Union Territories except in the State of Kerala)*
45. Crane
46. Cube
47. Cup & Saucer
48. Cutting Pliers
49. Diamond
50. Diesel Pump
51. Dish Antenna
52. Dolli
53. Door Bell
54. Drill Machine
55. Dumbbells
56. Electric Pole
57. Envelope



58. Extension Board
59. Farmer ploughing within Square
60. Flute
61. Fountain
62. Frock
63. Frying Pan
64. Funnel
65. Gas Cylinder
66. Gas Stove
67. Gift Pack
68. Glass Tumbler
69. Gramophone
70. Grapes
71. Green Chilli
72. Harmonium
73. Hat  
*(In all States and Union Territories except in the States of Andhra Pradesh and Telangana)*
74. Head Phone
75. Helmet
76. Hockey and Ball
77. Ice Cream  
*(In all States and Union Territories except in the State of Tamil Nadu)*
78. Immersion Rod

79. Iron
80. Lady Finger
81. Latch
82. Letter Box
83. Lighter
84. Lunch Box
85. Matchbox
86. Mike
87. Mixee
88. Nail Cutter
89. Neck Tie
90. Noodles Bowl
91. Pan
92. Pants
93. Peanuts
94. Pears  
*(Except in Tamil Nadu and Pudducherry)*
95. Peas
96. Pen Nib with Seven Rays
97. Pen Stand
98. Pencil Box
99. Pencil Sharpener
100. Pendulum
101. Pestle and Mortar

102. Petrol Pump
103. Phone Charger
104. Pillow
105. Pineapple
106. Plastering Trowel
107. Plate Containing Food
108. Plate Stand
109. Pot
110. Pressure Cooker
111. Punching Machine
112. Razor
113. Refrigerator
114. Ring
115. Road Roller
116. Room Cooler
117. Room Heater
118. Safety Pin
119. Saw  
*(In all States and Union Territories except in the State of Kerala)*
120. School Bag
121. Scissors
122. Sewing Machine
123. Shoe
124. Skipping Rope

125. Slate
126. Soap Dish
127. Socks
128. Stapler
129. Stethoscope
130. Stool
131. Swing
132. Syringe
133. Table
134. Tea Filter
135. Telephone
136. Television
137. Tennis Racket & Ball
138. Tent
139. Tiller
140. Toffees
141. Tooth Brush
142. Tooth Paste
143. Tractor Chalata Kisan
144. Tray
145. Triangle
146. Truck
147. Trumpet
148. Typewriter

149. Tyres
150. Vacuum Cleaner
151. Violin
152. Walking Stick
153. Wall Hook
154. Wallet
155. Walnut
156. Water Melon
156. Well
158. Wheel Barrow
159. Whistle
160. Window
161. Wool and Needle.

Sd.

(N. T. BHUTIA)

*Secretary,  
Election Commission of India.*

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